

1	2
Pauri	
Pilibhit	
Pithoragarh	
Puranpur	
Rae Bareli	
Rampur	
Rasra	
Sambal	
Shahjahanpur	
Sikanderpur	
Sitapur	
Sultanpur	
Tanakpur	
Tirwa	
Azamgarh (DD II)	
Kanpur (DD II)	
Lucknow (DD II)	
VLPT	
Almora	
Bageshwar	
Bhatiari	
Devprayag	
Dharchula	
Didihat	
Gajja	
Ghandyal	
Gopeshwar	
Haldwani	
Joshimath	
Kaljikkhal	
Kausani	
Mankapur	
Munsiari	
Ranikhet	
Uttarkashi	
Transposer	
Churk	
Mussoorie	
New Tehri	
Srinagar	

LEGEND : PPC : Programme Production Centre.
HPT : High Power Transmitter.
LPT : Low Power Transmitter.
VLPT : Very Low Power Transmitter.

Statement-II

Sl. No.	Name of the	Kumaoni	Garhwali
1.	Lucknow	12hrs 30mins p.m.	12hrs 30mins p.m.
2.	Almora	52hrs. p.m.	10hrs. p.m.
3.	Najibabad	4 hrs. and 30 mts. p.m.	30 hrs. p.m.
4.	Pauri	—	20 hrs. p.m.

Airport at Hassan in Karnataka

*96. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government of Karnataka has acquired land for setting up an airport at Hassan;

(b) if so, the details thereof;

(c) whether proposal for the above airport has been approved by the Union Government;

(d) if not, the reasons therefor;

(e) whether any new airports are also proposed to be set up in any of the Southern States; and

(f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b) The State Government is in the process of acquiring 350 acres of land for the development of Hassan Airport; 145 acres of Government land is already available.

(c) Yes, Sir.

(d) Does not arise.

(e) and (f) Construction of new airport at Gulbarga and Cannanore are being considered. Suitable sites for the construction of these airports are yet to be identified.

Delegation of Powers to States Regarding Mining Lease

*97. SHRI BUDHSEN PATEL :
SHRI SULTAN SALAHUDDIN OWAISI :

Will the Minister of MINES be pleased to state :

(a) whether the Government propose to delegate powers to States to renew mining lease and prospecting licences;

(b) if so, the details thereof;

(c) whether the Government have constituted a committee in this regard;

(d) if so, the details thereof alongwith the composition of the committee; and

(e) the time by which the committee is likely to submit its report?